

**GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON**

DEATH OF NAVY PILOTS DURING AIR SHOW IN HYDERABAD .

373

SHRI BRIJ BHUSHAN TIWARI

Will the Minister of COALDEFENCE be pleased to state :-

- (a) whether Government has taken cognizance of the death of two pilots of Navy in the recent airshow in Hyderabad;
- (b) if so, the reasons therefor; and
- (c) the action being taken in this regard?

ANSWER

(SHRI A.K. ANTONY)

MINISTER OF DEFENCE

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO.373 FOR 21.4.2010 REGARDING DEATH OF NAVY PILOTS DURING AIRSHOW IN HYDERABAD.

On the 3rd March, 2010, when the Indian Navy aircraft, Kiran IN-078, was participating in an airshow over Begumpet airfield, it crashed onto a residential building, leading to demise of the two pilots who were flying the aircraft. A Board of Inquiry (BOI) has been constituted by the Indian Navy to investigate into the circumstances leading to the crash. The actual cause of the accident will be known after the BOI completes the investigation and reports. While the Navy follows prescribed procedure to avoid such incidents, further steps, if any, to prevent such accidents, can be considered after the report of BOI is seen and examined. In the interim, as a precaution, one time check of engine and flying controls of the entire Kiran Fleet of the Indian Navy has been undertaken.